



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09th December, 2022

NOTICE

Please take notice that the following matter listed on 12.12.2022 and 14.12.2022 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 593 of 2021 (PH)	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri
2.	Comp. App. (AT) (Ins) No. 656 of 2021 (PH)	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishab Jain
3.	Comp. App. (AT) (Ins) No. 659 of 2021 (PH)	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3

4.	Comp. App. (AT) (Ins) No. 694 of 2021 (PH)	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri
5.	Comp. App. (AT) (Ins) No. 703 of 2021 (PH)	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishanh Jain-R3 Gaurav Katiyar-RP
6.	Comp. App. (AT) (Ins) No. 736 of 2021 & I.A. No. 647 of 2022. (PH)	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
7.	Comp. App. (AT) (Ins) No. 912 of 2021 (PH)	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2
8.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
9.	Comp. App. (AT) No. 204 of 2020 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

By order of Hon'ble Chairperson

-Sd/-

Registrar